

GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO. †296
TO BE ANSWERED ON 27.11.2024

Scheme to Increase Coal Production

†296 Dr. Rajesh Mishra:

Will the Minister of COAL be pleased to state:

- (a) the schemes/policies implemented by the Ministry to increase coal production while protecting the environment;
- (b) the number of outsourced companies working for coal mining in Northern Coal Field (NCL), Singrauli, Madhya Pradesh and the details of contact for providing employment to the employees in outsourced companies; and
- (c) the complete details of the contract between Northern Coal Field Limited and the outsourced companies?

ANSWER
MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)

(a): The steps taken by the Government to sustain and increase growth in production of coal are as under:

- i. Regular reviews by Ministry of Coal to expedite the development of coal blocks.
- ii. Enactment of Mines and Minerals (Development and Regulation) Amendment Act, 2021 [MMDR Act] for enabling captive mines owners (other than atomic minerals) to sell up to 50% of their annual mineral (including coal) production in the open market after meeting the requirement of the end use plant linked with the mine in such manner as may be prescribed by the Central Government on payment of such additional amount.
- iii. Single Window Clearance portal for the coal sector to speed up the operationalization of coal mines.
- iv. Project Monitoring Unit for hand-holding of coal block allottees for obtaining various approvals / clearances for early operationalization of coal mines.
- v. Auction of commercial mining on revenue sharing basis launched in 2020. Under commercial mining scheme, rebate of 50 % on final offer has been allowed for the quantity of coal produced earlier than scheduled date of production. Also, incentives on coal gasification or liquefaction (rebate of 50 % on final offer) have been granted.
- vi. Terms and conditions of commercial coal mining are very liberal with no restriction on utilization of coal, allowing new companies to participate in the bidding process, reduced upfront amount, adjustment of upfront amount against monthly payment, liberal efficiency parameters to encourage flexibility to operationalize the coal mines, transparent bidding process, 100% Foreign Direct Investment (FDI) through automatic route and revenue sharing model based on the National Coal Index.

In addition to the above, coal companies have also taken the following steps to increase the domestic coal production:

- i. Coal India Limited (CIL) has adopted a number of measures to increase coal production. In its Underground (UG) mines, CIL is adopting Mass Production Technologies (MPT), mainly with Continuous Miners (CMs), wherever feasible. CIL has also planned Highwalls (HW) mines in view of the availability of Abandoned/ Discontinued mine. CIL is also planning large capacity UG mines wherever feasible. In its Opencast (OC) mines, CIL already has State-of-the- Art technology in its high-capacity Excavators, Dumpers and Surface Miners.
- ii. Regular liaison is being undertaken by Singareni Collieries Company Limited (SCCL) for grounding of new projects and operation of existing projects. SCCL has initiated action for developing infrastructure for evacuation of coal like Coal Handling Plants (CHPs), Crushers, Mobile Crushers, Pre-weigh-bins etc.

To promote environmental sustainability in Coal/Lignite mines, various sustainable & environment friendly initiatives have been taken such as plantation/ bio-reclamation, mine water utilization for community use, development of eco-parks and adoption of energy efficiency measures.

Further, the Coal Block Development and Production Agreement for commercial mining executed between Successful Bidder and Nominated Authority mandates that the Successful Bidder shall implement mechanised coal extraction, transport and evacuation in the coal mine, in line with modern and prevalent technologies. Accordingly, the Successful Bidder shall strive to minimise the carbon footprints from operations at the coal mine, undertake steps to reduce environmental pollution and promote sustainability, in accordance with Good Industry Practice.

(b): There are 14 outsourcing contracts working for coal mining in Northern Coalfields Limited (NCL), Singrauli, Madhya Pradesh. Outsourcing companies/ Contractors are to employ, to the extent possible, local project affected people and pay wages not less than the wages fixed (notified and prevalent during execution of the work for mining activity) by the Company and guidelines incorporated in the bid document/ contracts with NCL.

(c): The details of the contract between Northern Coalfields Limited and the outsourced companies is as below:

| Sr. No. | Area/ Project | Name of the contractor | Awarded Quantity (MBCM)* | Period (Year) |
|---------|---------------|---|--------------------------|---------------|
| 1. | Amlori | M/s BIPL-BPL JOINT VENTURE | 95.90 | 3.5 |
| 2. | Amlori | M/s Kalinga Commercial Corp Ltd. | 111.15 | 3.5 |
| 3. | Bina | M/s BGR DECO Consortium Private Limited | 188.64 | 4.5 |
| 4. | Dudhichua | M/s Ram Kripal Singh Construction Pvt. Ltd. | 160.42 | 3 |
| 5. | Dudhichua | M/s GSCO Infrastructure Pvt. Ltd. | 110.58 | 4 |
| 6. | Jayant | M/s. Caliber Mercentile Private Limited | 122.00 | 2.8 |
| 7. | Jhingurda | M/s Ram Kripal Singh Constuction Pvt. Ltd. | 48.98 | 4 |
| 8. | Jhingurda | M/s Kalinga Commercial Corp Ltd. | 59.14 | 4 |
| 9. | Khadia | M/s ISC SA Yadav JV | 158.55 | 5 |
| 10. | Nigahi | M/s P. C. Patel Infra Private Limited | 104.99 | 5 |
| 11. | Nigahi | M/s SLL-SIPL (JV) | 175.50 | 5 |
| 12. | Krishnsila | M/s KNIL-SIPL (JV) | 28.884 | 3 |
| 13. | Block-B | M/s Nilkanth Mining Co. | 104.99 | 5 |
| 14. | Krishnashila | M/s KNIL-SIPL (JV) | 63.2001 | 4 |

* MBCM - million bank cubic metric metre
